

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 12th January, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 30/2017 IN Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. for Appellant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 417/2016	Vinod Kumar Jain Vs. Government of NCT & Ors.	Mr. Arvind Sah, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for R-1 to 3 Mr. Balendu Shekhar, Adv. for R-6 Ms. Puja Kalra, Adv. for NDMC & SDMC
3.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
4.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF
FOR HEARING			
5.	Original Application No. 28/2013 (T _{HC}) (M.A. No. 26/2017)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv. for Applicant in M.A.
6.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014 & M.A. No. 29/2017)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB Mr. Suvineet Sharma, Adv. for Applicant in M.A. No. 29/2017
7.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-3 & 5

			Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB
8.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
9.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
10.	Original Application No. 492/2015 (M.A. No. 1141/2015)	Sadi Ram & Anr. Vs. Union of India & Ors.	Mr. Ayushya Kumar & Mr. Sudeep Dey, Adv. for Applicant Mr. Sarthak Chaturvedi, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. Rahul Verma, AAG for R-2 to 6 Mr. D. Bharathi Reddy, Adv. for R-3 Mr. Mani Gupta & Mr. Rohit Mehra, Adv. for R-7 & 8
11.	Execution Application No. 16/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv.
12.	Appeal No. 22/2016 (M.A. No. 31/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
13.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Ms. Neelam Rathore, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent
14.	Original Application No. 355/2016	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Narender Pal Singh, Adv. Ms. Puja Kalra, Adv. for SDMC

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